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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 5296/2017**

DY.CIT CENTRAL CIRCLE 25

..... Petitioner

Through: Ms.Zehra Khan, Advocate with
Mr.Shubhendu Bhattacharyya,
Advocate.

versus

M/S SAMYAK PROJECTS PVT. LTD. & ANR. Respondents

Through: Mr.Udit Naresh, Advocate.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

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28.10.2022

Learned counsel for the petitioner prays for and is granted last and final opportunity to file the rejoinder affidavit within eight weeks.

List on 23rd May, 2023.

MANMOHAN, J

MANMEET PRITAM SINGH ARORA, J

OCTOBER 28, 2022

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